NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.46/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Mr. Joseph Francis De'souza

V/s.

M/s. Geo Chem Laboratories (Rajkot) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Tanvi Advocate Kamet for Respondent

lb S. Mahomodbhai & Petitioner

ORDER C.P. No. 46/397-398/CLB/MB/MAH/2014

- The Learned Representatives of both the sides are present and stated that more time is required to arrive at a settlement. Granted.
- The matter is now listed for hearing on 29.06.2017.

Dated: 02.05.2017

Sd/-

M.K. Shrawat Member (Judicial)